

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY : 1

Original Application No. 752/96

Thursday the 12th day of December 1996

CORAM: Hon'ble Shri B.S. Hegde, Member(J)

Dr. Bantwal Radhanath Jagannath Bhandari
Ex. Chief Medical Officer in charge
Central Hospital, Tisca Marmagoa, Goa ... Applicant.

By Advocate Shri R.R. Dalvi

V/s.

Welfare Commissioner, Labour
Welfare Organisation CGO
Complex Block C 2nd floor
Seminary Hills, Nagpur

Secretary to the Government
of India Ministry of Labour
Jaisalmer House, Man Singh Road,
New Delhi.

Secretary to the Government
of India, Ministry of Health
and Family Welfare, New Delhi ... Respondents.

By Advocate Shri P.M. Pradhan.

O R D E R (ORAL)


¶ Per Shri B.S. Hegde, Member (J) ¶

Heard counsel for the parties.

The learned counsel for the respondents states that pursuant to the prayer made in the application, the respondents have already taken steps to release the L.P.C. and service Book of the applicant. However, the learned counsel for the applicant states that the respondents have not yet released certain payments which are due to him. The applicant is directed to make representation to the respondents, and on receipt of the same, the respondents are directed to make the

: 2 :

payment within two months from the date of receipt of the order in accordance with law. Accordingly both O.A. as well as M.P. 874/96 are disposed of.


(B.S. Hegde)
Member(J)

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